



**APPELLATE TRIBUNAL FOR ELECTRICITY**  
**Core-4, 7<sup>th</sup> Floor, SCOPE Complex, Lodhi Road,**  
**New Delhi – 110003**  
**Tel: 011-24368478, Fax: 011-24368479, [www.aptel.gov.in](http://www.aptel.gov.in)**

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**13.03.2020**

**Circular**

In view of the rapid spread of corona virus Covid-19 in the Delhi NCR area, it has been decided by the Competent Authority of the Tribunal that till further orders the adjournment in the matters pending before the Tribunal may be obtained by the Advocates/Parties by sending a request through SMS or email on the following numbers and email IDs

Dr. Ashu Sanjeev Tinjan, Registrar  
9599661886, registrar-aptel@nic.in

Mr. Sachin Sangwan, Deputy Registrar  
9650696124, dyregr-aptel@nic.in

The advocates who are coming to the Tribunal for arguments may be accompanied only by one or two assistants. Next date of hearing in all other matters pending before the Registrar court shall be uploaded on the website till further orders. The Advocates and the parties need not to come for these matters.

Considering the importance of the safety measures so far as health of all stake holders, you are hereby requested to cooperate with the instructions of the staff on duty, in the interest of all.

This issues with the approval of the Competent Authority.

  
**(Dr. Ashu Sanjeev Tinjan)**  
**Registrar**